

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/1254/2019

Chandigarh, this the 19th day of December, 2019

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Mr. Rajendra Singh Bhati S/o Shri Ram Saran Bhati, resident of E 88/A, East vinod Nagar, Delhi- 110 091, India.

And working as Joint Director, National Horticulture Board, Ministry of Agriculture & Farmers Welfare, Govt. of India, Plot 85, Institutional Area, Sector 18, Gurugram-122 015.

.....Applicant

BY ADVOCATE: Sh. Khushwant Singh Mann

VERSUS

1. Union of India through the Secretary, Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi-110 001.
2. The Managing Director, National Horticulture Board, Ministry of Agriculture & Farmers Welfare, Govt. of India, Plot No. 85, Institutional Area, Sector 18, Gurugram-122015.
3. Joint Director (Personnel), National Horticulture Board, Ministry of Agriculture & Farmers Welfare, Govt. of India, Plot No. 85, Institutional Area, Sector 18, Gurugram-122015.

.....Respondents

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. At the outset, learned proxy counsel for the applicant seeks permission to withdraw this OA.
2. Dismissed as withdrawn accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 19.12.2019

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